## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION

Dated- Guwahati, the 20th May, 2025

NO.HC.VII-84(Pt.I)/2020/3275/A #### In continuation to this Registry's earlier notification NO.HC.VII-84(Pt.I)/2020/2800/A dated 22-04-2025, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the "One-day training programme on DNA Technology and its Application in Crime Investigation and Trial" on 24-05-2025 from 10:00 A.M. to 05:30 P.M at Judicial Academy, Assam.

Si. No.	Name of the Officer	Designation and Place of Posting	
1.	Shri Dibya Jyoti Mahanta	Principal Judge Family Court No.2, Kamrup(M)	
2.	Smti Shabnom Choudhury	Member, MACT Amingaon, Kamrup	
3.	Shri Chatra Bhukhan Gogoi	Special Judge, CBI & NIA, Assam	
4.	Shri Paban Chandra Kalita	Special Judge, CBI, Addl. Court No.2, Guwahati	
5.	Dr. Manash Barua	Special Judge, Assam, Guwahati	
6.	Shri Utpal Rajkhowa	Presiding Officer, STAT & Member, MACT No.1, Kamrup (M)	
7.	Shri Chandranshu Chaturvedy	District & Sessions Judge, Chirang, Kajalgaon	
8.	Shri Lohit Kumar Saikia	Presiding Officer, Industrial Tribunal, Guwahati	
9.	Smti Kanchan Newar	Member, MACT No.3, Kamrup (M), Guwahati	
10.	Smti Angjeeta Mahanta	Principal Judge, Family Court No. 3, Guwahati	
11.	Shri Jaspal Singh	District & Sessions Judge, Majuli	
12.	SmtiTasfia Hussain	Addl. Sessions Judge cum Special Judge, POCSO, Amingaon	
13.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta	
14.	Shri Anurag Jintoo Borah	Addl. District & Sessions Judge, No. 1, Nagaon	
15.	Shri Abhijeet Kumar Baruah	Addl. District & Sessions Judge, Kamrup, Amingaon	
16.	Smti Mamta Bhadani	Addl. Sessions Judge cum Special Judge, (POCSO), Kamrup (M)	

The nominated Officers are requested to report at the venue (Judicial Academy, Assam) on 24-05-2025 at 09:45 A.M. for the aforesaid programme.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

## Memo NO.HC.VII-84(Pt.-I)/2020/3276/A

Dated: 20-05-2025

Copy forward for information and necessary action to:

- The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period &(b) they will be entitled T.A. & D.A. as admissible under the Rules]

- 3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The District & Sessions Judge, Chirang / Majuli
- 6. The District & Sessions Judge,
  Barpeta / Kamrup (M) / Kamrup / Nagaon

(He/She is requested to inform to all concerned about the notification).

- Shri Dibya Jyoti Mahanta, Principal Judge Family Court No.2, Kamrup (M), Guwahati.
- 8. Smti Shabnom Choudhury, Member, MACT Amingaon, Kamrup.
- 9. Shri Chatra Bhukhan Gogoi, Special Judge, CBI & NIA, Assam.
- 10. Shri Paban Chandra Kalita, Special Judge, CBI, Addl. Court No.2, Guwahati.
- 11. Dr. Manash Barua, Special Judge, Assam, Guwahati.
- 12. Shri Utpal Rajkhowa, Presiding Officer, STAT & Member, MACT No.1, Kamrup (M).

- 13. Shri Lohit Kumar Saikia, Presiding Officer, Industrial Tribunal, Guwahati.
- 14. Smti Kanchan Newar, Member, MACT No.3, Kamrup (M), Guwahati.
- 15. Smti Angjeeta Mahanta, Principal Judge, Family Court No. 3, Guwahati.
- 16. The nominated Judicial Officers.
  - a. The nominated Judicial Officers willing to avail accommodation is to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at <a href="mailto:judicialacademyassam@gmail.com">judicialacademyassam@gmail.com</a> on or before 21-05-2025 so as to enable the Academy to arrange for accommodation.

Name and designation	Date of arrival	Mobile Number (WhatsApp)

- **b.** Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.
- 17. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.
- 18. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
- 19. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)